

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2377
TO BE ANSWERED ON 19/12/2025

PENDING LIABILITIES UNDER MGNREGA

2377 Shri Sanjay Singh:

Will the Minister of Rural Development be pleased to state:

- (a) details of State-wise and year-wise funds allocated, released, utilised under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) from 2020-21 to 2024-25, with separate details for Wage, Material and Administrative components;
- (b) pending wages, material dues and administrative payments—State-wise and year-wise since 2020-21;
- (c) details of the number of workers who did not receive wages within the mandated 15 days and total compensation payable and actually paid for delayed wages for the last five years, State-wise; and
- (d) number of job cards issued, deleted and verified during the last five years and details of audits conducted to detect duplicate, inactive or fraudulent job cards, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment scheme. There is no State/UT-wise allocation of funds under Mahatma Gandhi NREGS.

The details of funds allocation at Budget Estimate stage, Revised Estimate stage, final allocation and fund released under Mahatma Gandhi NREGS in the last five financial years are given below:

	(Rs. in crore)			
Financial Year	Budget Estimate	Revised Estimate	Final allocation	Actual release
2020-21	61500.00	111500.00	111500.00	111171.00
2021-22	73000.00	98000.00	99118.00	98468.00
2022-23	73000.00	89400.00	90956.00	90810.00
2023-24	60000.00	86000.00	89363.00	89268.00
2024-25	86000.00	86000.00	86000.00	85839.00

State/Union Territory (UT)-wise details of funds released for Wage, Material and Administrative components under Mahatma Gandhi NREGS from 2020-21 to 2024-25 are given at **Annexure-I**.

(b): Under the Scheme, the wage payments are directly credited by the Central Government to the accounts of the beneficiaries through Direct Benefit Transfer protocol. Sanctions for wage payments are issued daily by the Ministry through the Public Finance Management System

(PFMS) based on fund transfer orders received from the States/ UTs after following due procedures. At the beginning of each financial year, admissible pending liabilities of the previous years, if any, are duly reimbursed by the Government of India. Accordingly, all due and admissible pending wage liabilities upto FY 2024-25 have already been cleared (except in case of State of West Bengal).

With regard to Material and Admin components, States/UTs are required to furnish fund release proposals to the Government of India. The Central Government releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the “agreed to” Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the States/UTs.

Under the Scheme, in the current financial year 2025-26 (as on 14.12.2025), an amount of Rs. 71,140.75 crore has been released to the States/Union Territories, which includes Rs.59,983.78 crore for wage component and an amount of Rs.11,156.96 crore for Material and Admin. As Sanction for payment of wages are issued by Ministry on a daily basis through PFMS (Public Finance Management System), after receipt of funds transfer orders from States/UTs after following the due procedures, the fund release status keeps updating on a daily basis.

State/Union Territory (UT)-wise details of pending liabilities for Wage, Material and Admin component under Mahatma Gandhi NREGS as on 15.12.2025 are given at **Annexure-II**.

(c): Under Mahatma Gandhi NREGS during the last five years, more than 96% of Funds Transfer Orders (FTOs) have consistently been generated within 15 days of closure of muster roll. Under the scheme, 100% of wage payments are made by the Central Government directly to the accounts of beneficiaries through the Direct Benefit Transfer (DBT) protocol. As sanctions for payment of wages are issued by Ministry on a daily basis through PFMS (Public Finance Management System), after receipt of funds transfer orders from States after following the due procedures, the fund release status keeps updating on a daily basis. At the beginning of each financial year, admissible pending liabilities of the previous year, if any, are duly reimbursed by the Government of India. Accordingly all pending wage liabilities of FY 2024-25 have already been released.

Here, it also stated that as per the provisions mentioned in Schedule-II of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (Mahatma Gandhi NREGA), wage seekers shall be entitled to receive payment of compensation for the delay, at the rate of 0.05% of the unpaid wages per day of delay beyond the sixteenth day of closure of muster roll. Delay compensation rules are notified by the State Government concerned. The amount due for compensation is duly verified and approved, and then paid by the State Government.

States/UTs-wise details of the delay compensation payable and delay compensation paid under Mahatma Gandhi NREGS (as per information available on NREGASoft) from 2020-21 to 2024-25 is given at **Annexure-III**.

(d): Mahatma Gandhi NREGS is a demand-driven wage employment scheme and the responsibility of implementation of the Scheme is vested with the Government of concerned States/UTs. Updation/deletion of Job Cards is a regular exercise conducted by the States/UTs.

Job cards have been deleted mainly for the reasons such as fake/duplicate/incorrect job cards, family shifted from Gram Panchayat permanently, Gram Panchayat classified as Urban and there was only one member in the job card and he/she has expired etc. However, while deleting/ removing workers/Job cards, States/UTs have to ensure compliance with provisions of the Act and the Standard Operating Procedure issued by the Ministry to ensure that no job card of deserving or eligible household is deleted/cancelled.

To streamline the process of deletion of Job cards, Ministry of Rural Development had issued a Standard Operating Procedure (SOP) vide letter dated 25.01.2025 to all States/Union Territories, with clear guidelines for deletion and restoration of job cards. The SOP ensures compliance with the Mahatma Gandhi NREGS guidelines, promotes transparency, protects the rights of workers by defining conditions for deletion, setting up a grievance redressal mechanism, and ensure the settlement of pending liabilities if any before deletion/cancellation.

The SOP emphasizes the importance of due process, including the publication of draft lists of job cards marked for deletion, verification at Gram Sabhas, and the right of appeal for affected workers. It also mandates the linking of job cards with Aadhaar to eliminate duplicate and fraudulent entries. These measures are aimed at preventing misuse of job cards while ensuring that genuine beneficiaries are not excluded. The Ministry is committed to maintaining the integrity of Mahatma Gandhi NREGS and ensuring that the benefits of the scheme reaches the eligible rural households.

State/Union Territory (UT)-wise number of Jobcard included and number of Jobcard deleted under Mahatma Gandhi NREGS from the financial years 2020-21 to 2024-25 are given at **Annexure-IV**.

Annexure referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 2377 to be answered on 19.12.2025

State/Union Territory (UT)-wise details of funds released for Wage, Material and Administrative components under Mahatma Gandhi NREGS from 2020-21 to 2024-25 (Rs. in Crores)				
SI. No.	States/UTs	2020-21		
		Wages	Material & Admin	Total
1	Andhra Pradesh	6273.13	4031.97	10305.10
2	Arunachal Pradesh	224.89	115.39	340.28
3	Assam	2154.95	447.38	2602.33
4	Bihar	4756.87	2527.36	7284.24
5	Chhattisgarh	3362.94	580.54	3943.48
6	Goa	0.00	3.57	3.57
7	Gujarat	1066.02	412.10	1478.12
8	Haryana	600.89	162.67	763.56
9	Himachal Pradesh	736.75	211.58	948.33
10	Jammu & Kashmir	810.49	341.83	1152.32
11	Jharkhand	2399.42	1024.67	3424.08
12	Karnataka	4251.44	1249.55	5500.99
13	Kerala	3356.22	930.55	4286.78
14	Madhya Pradesh	6419.71	2667.01	9086.73
15	Maharashtra	1351.62	248.63	1600.26
16	Manipur	0.00	1306.74	1306.74
17	Meghalaya	974.97	309.20	1284.17
18	Mizoram	501.75	88.70	590.45
19	Nagaland	0.00	483.82	483.82
20	Odisha	4219.20	996.09	5215.29
21	Punjab	1021.25	217.89	1239.14
22	Rajasthan	8097.76	823.00	8920.76
23	Sikkim	80.75	29.42	110.17
24	Tamil Nadu	6958.79	1830.02	8788.82
25	Telangana	2634.34	1476.87	4111.21
26	Tripura	904.40	290.58	1194.99
27	Uttar Pradesh	7817.58	4196.52	12014.10
28	Uttarakhand	713.17	173.09	886.27
29	West Bengal	9397.68	2056.37	11454.05
30	Andaman & Nicobar	0.00	4.86	4.86
31	Dadra & Nagar Haveli	0.00	0.00	0.00
32	Daman & Diu	0.00	0.00	0.00
33	Lakshadweep	0.00	0.00	0.00
34	Puducherry	24.44	2.40	26.84
35	Ladakh	22.49	0.00	22.49
Total		81133.93	29240.38	1,10,374.31

State/Union Territory (UT)-wise details of funds released for Wage, Material and Administrative components under Mahatma Gandhi NREGS from 2020-21 to 2024-25 (Rs. in Crores)

Sl. No.	States/UTs	2021-22		
		Wages	Material & Admin	Total
1	Andhra Pradesh	5238.79	1943.88	7182.67
2	Arunachal Pradesh	323.55	130.19	453.74
3	Assam	1963.42	256.84	2220.26
4	Bihar	3507.37	1900.00	5407.37
5	Chhattisgarh	2837.20	1057.14	3894.34
6	Goa	0.04	0.00	0.04
7	Gujarat	1159.56	455.69	1615.24
8	Haryana	457.10	265.58	722.68
9	Himachal Pradesh	734.44	241.31	975.75
10	Jammu & Kashmir	854.89	95.24	950.14
11	Jharkhand	2225.92	837.91	3063.83
12	Karnataka	4644.87	1383.21	6028.08
13	Kerala	3112.95	438.98	3551.93
14	Madhya Pradesh	5548.84	2930.25	8479.09
15	Maharashtra	1651.39	405.07	2056.46
16	Manipur	0.00	563.11	563.11
17	Meghalaya	881.77	239.89	1121.66
18	Mizoram	462.84	86.08	548.92
19	Nagaland	305.70	263.75	569.46
20	Odisha	4288.73	1391.42	5680.15
21	Punjab	899.21	358.38	1257.59
22	Rajasthan	7774.48	2093.27	9867.75
23	Sikkim	74.13	38.29	112.42
24	Tamil Nadu	7354.81	2283.32	9638.13
25	Telangana	2547.34	1557.86	4105.20
26	Tripura	814.60	174.28	988.88
27	Uttar Pradesh	6602.67	1906.89	8509.57
28	Uttarakhand	499.35	142.68	642.03
29	West Bengal	5607.80	1900.00	7507.80
30	Andaman & Nicobar	0.00	7.63	7.63
31	Dadra & Nagar Haveli & Daman & Diu	0.00	0.00	0.00
32	Lakshadweep	0.00	0.30	0.30
33	Puducherry	13.07	0.00	13.07
34	Ladakh	42.47	16.57	59.04
Total		72429.31	25365.02	97794.33

State/Union Territory (UT)-wise details of funds released for Wage, Material and Administrative components under Mahatma Gandhi NREGS from 2020-21 to 2024-25 (Rs. in Crores)

Sl. No.	States/UTs	2022-23		
		Wages	Material & Admin	Total
1	Andhra Pradesh	5118.93	2870.16	7989.09
2	Arunachal Pradesh	352.14	225.44	577.58
3	Assam	1831.40	222.16	2052.35
4	Bihar	5024.83	1369.62	6395.29
5	Chhattisgarh	2381.67	1025.34	3383.55
6	Goa	3.75	1.29	5.12
7	Gujarat	1011.03	683.57	1692.07
8	Haryana	306.35	67.63	373.99
9	Himachal Pradesh	656.13	503.37	1157.48
10	Jammu & Kashmir	704.37	346.25	1050.61
11	Jharkhand	2196.30	518.46	2708.64
12	Karnataka	3793.51	2417.52	6225.28
13	Kerala	2935.75	881.21	3818.43
14	Madhya Pradesh	4541.45	1156.39	5702.13
15	Maharashtra	1744.29	799.32	2549.73
16	Manipur	0.00	1086.63	1086.63
17	Meghalaya	670.25	446.68	1116.92
18	Mizoram	420.13	118.59	538.72
19	Nagaland	573.06	264.39	897.45
20	Odisha	3743.86	956.29	4638.36
21	Punjab	883.11	299.03	1182.13
22	Rajasthan	6757.26	2891.39	9662.99
23	Sikkim	70.46	22.09	92.55
24	Tamil Nadu	7469.90	2238.92	9706.62
25	Telangana	2027.44	954.34	2988.68
26	Tripura	672.17	250.60	922.03
27	Uttar Pradesh	6551.57	4075.85	10629.01
28	Uttarakhand	433.61	357.17	792.84
29	West Bengal	0.00	0.00	0.00
30	Andaman & Nicobar	0.00	9.60	9.60
31	Lakshadweep	0.00	0.00	0.00
32	Puducherry	20.65	4.30	24.95
33	Ladakh	42.30	26.70	68.93
34	Dadra & Nagar Haveli & Daman & Diu	0.00	1.62	1.62
Total		62937.68	27091.92	90041.39

State/Union Territory (UT)-wise details of funds released for Wage, Material and Administrative components under Mahatma Gandhi NREGS from 2020-21 to 2024-25 (Rs. in Crores)

Sl. No.	States/UTs	2023-24		
		Wages	Material & Admin	Total
1	Andhra Pradesh	5629.31	1703.32	7332.63
2	Arunachal Pradesh	283.19	142.91	426.10
3	Assam	1943.17	278.22	2221.38
4	Bihar	4284.17	1915.87	6200.03
5	Chhattisgarh	2088.35	800.20	2888.56
6	Goa	0.88	0.00	0.88
7	Gujarat	1000.81	800.81	1801.62
8	Haryana	357.77	118.95	476.71
9	Himachal Pradesh	597.66	399.47	997.13
10	Jammu & Kashmir	725.61	194.83	920.44
11	Jharkhand	2249.64	667.12	2916.76
12	Karnataka	3794.71	1621.03	5415.74
13	Kerala	2953.63	559.85	3513.48
14	Madhya Pradesh	3640.64	2230.51	5871.14
15	Maharashtra	1947.47	1086.97	3034.44
16	Manipur	0.00	0.00	0.00
17	Meghalaya	577.41	334.92	912.33
18	Mizoram	447.58	58.48	506.06
19	Nagaland	422.93	215.03	637.96
20	Odisha	3930.67	961.22	4891.89
21	Punjab	928.24	238.31	1166.55
22	Rajasthan	6490.07	2181.55	8671.62
23	Sikkim	75.70	36.26	111.95
24	Tamil Nadu	10191.64	2411.72	12603.36
25	Telangana	1785.29	1723.30	3508.59
26	Tripura	724.30	319.29	1043.59
27	Uttar Pradesh	7176.97	2631.58	9808.55
28	Uttarakhand	384.98	166.67	551.66
29	West Bengal	0.00	0.00	0.00
30	Andaman & Nicobar	0.00	0.00	0.00
31	Lakshadweep	0.00	0.00	0.00
32	Puducherry	50.39	8.38	58.77
33	Ladakh	44.66	17.98	62.64
34	Dadra & Nagar Haveli & Daman & Diu	0.00	2.21	2.21
	Total	64727.83	23826.93	88554.76

State/Union Territory (UT)-wise details of funds released for Wage, Material and Administrative components under Mahatma Gandhi NREGS from 2020-21 to 2024-25 (Rs. in Crores)

SI. No.	States/UTs	2024-25		
		Wages	Material & Admin	Total
1	Andhra Pradesh	6033.82	1654.46	7688.29
2	Arunachal Pradesh	400.68	157.73	558.42
3	Assam	1556.59	366.82	1923.41
4	Bihar	4796.51	1911.97	6708.48
5	Chhattisgarh	2559.62	778.93	3338.56
6	Goa	2.3	1.4	3.7
7	Gujarat	1101.01	437.77	1538.79
8	Haryana	395.17	192.59	587.75
9	Himachal Pradesh	789.34	408.71	1198.06
10	Jammu & Kashmir	901.72	248.17	1149.89
11	Jharkhand	2411.13	280.64	2691.77
12	Karnataka	4194.51	1500.21	5694.73
13	Kerala	2450.67	673.62	3124.29
14	Madhya Pradesh	4264.64	1953.23	6217.87
15	Maharashtra	3172.01	1233.67	4405.68
16	Manipur	540.21	39.7	579.91
17	Meghalaya	749.99	401.7	1151.69
18	Mizoram	582.61	25.65	608.26
19	Nagaland	137.5	147.75	285.25
20	Odisha	2651.55	1093.09	3744.64
21	Punjab	934.99	393.42	1328.41
22	Rajasthan	6211.1	1361.39	7572.48
23	Sikkim	74.49	21.78	96.26
24	Tamil Nadu	5984.03	1568.77	7552.8
25	Telangana	2782.79	1024.67	3807.46
26	Tripura	717.53	321.34	1038.87
27	Uttar Pradesh	6544.99	3154.49	9699.48
28	Uttarakhand	431.72	191.74	623.47
29	West Bengal	0	0	0
30	Puducherry	38.79	1.77	40.56
31	Ladakh	62.96	23.02	85.98
32	Andaman & Nicobar	3.11	1.33	4.44
33	Lakshadweep	0.32	0	0.32
34	Dadra & Nagar Haveli & Daman & Diu	8.66	0.36	9.02
	Total	63487.1	21571.89	85058.99

Annexure referred to in reply to part (b) of Rajya Sabha Unstarred Question No. 2377 to be answered on 19.12.2025

State/Union Territory (UT)-wise details of pending liabilities for Wage, Material and Admin component under Mahatma Gandhi NREGS as on 15.12.2025 (Rs. in crores)			
State/Union Territory (UT)	Admin	Material	Wages
Andhra Pradesh	80.54	583.73	425.23
Arunachal Pradesh	0.92	49.16	5.26
Assam	28.03	410.07	5.31
Bihar	15.13	416.52	18.80
Chhattisgarh	9.81	106.75	8.31
Goa	0.02	0.43	0.00
Gujarat	12.66	23.64	82.85
Haryana	0.43	41.59	0.87
Himachal Pradesh	5.74	72.03	2.15
Jammu And Kashmir	18.16	198.34	70.38
Jharkhand	5.51	299.59	16.93
Karnataka	39.35	578.06	10.50
Kerala	52.53	192.61	419.32
Ladakh	0.39	3.77	1.03
Madhya Pradesh	98.81	629.21	207.56
Maharashtra	34.41	701.34	14.55
Manipur	4.30	156.38	12.56
Meghalaya	1.22	65.46	4.25
Mizoram	1.02	0.25	5.91
Nagaland	2.30	76.14	24.79
Odisha	2.66	238.09	20.78
Punjab	1.83	116.44	1.69
Rajasthan	9.91	838.04	10.26
Sikkim	0.04	2.48	0.22
Tamil Nadu	35.41	594.80	365.72
Telangana	12.48	212.85	1.16
Tripura	26.11	139.63	1.80
Uttar Pradesh	103.94	1086.81	24.13
Uttarakhand	3.93	55.72	1.75
West Bengal**	**	**	**
Andaman and Nicobar	0.00	0.03	0.00
Dadra and Nagar Haveli and Daman and Diu	0.00	0.01	2.27
Lakshadweep	0.00	0.00	0.00
Puducherry	0.47	0.00	0.00
Total	608.07	7889.94*	1766.35

* The pending liability of Material Component includes- the pending liability of FY 2025-26 (as per NREGASoft) and for FY 2024-25 (actual). There is no pendency for the previous year under Wage & Admin Components.

**The proposal for upward revision of the Labour Budget for FY 2021-22 for the State of West Bengal was not approved by the Empowered Committee of the Department of Rural Development due to non-compliance with the directives issued by this Department. Subsequently, the release of funds to the State of West Bengal under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) was also stopped with effect from 09.03.2022 by invoking the provisions of Section 27 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005, owing to continued non-compliance with the directives of the Central Government by the State. Therefore, as per NREGASoft, the pending liability pertaining to the State of West Bengal (as on 08.03.2022) stands at ₹3082.52 crore, comprising ₹1457.22 crore under the wage component, ₹1607.68 crore under the material component, and ₹17.62 crore under the administrative component. The admissibility of this liability is subject to verification by the Central Government.

Annexure referred to in reply to part (c) of Rajya Sabha Unstarred Question No. 2377 dated 19.12.2025.

States/UTs-wise details of the delay compensation payable and delay compensation paid under Mahatma Gandhi NREGS from 2020-21 to 2024-25. (In Rs.)							
Sl. No	States/UTs	2020-21		2021-22		2022-23	
		Delay compensation payable	Delayed compensation Paid	Delay compensation payable	Delayed compensation Paid	Delay compensation payable	Delayed compensation Paid
1	Andaman and Nicobar	0	0	0	0	0	0
2	Andhra Pradesh	1604407	1544890	258097	224114	32806	32006
3	Arunachal Pradesh	954492	204998	528799	0	178220	0
4	Assam	26842	14322	1071368	44633	1062210	2188
5	Bihar	2140375	2069054	424060	302252	96591	14008
6	Chhattisgarh	729	0	29551	1676	6194	5650
7	Dadra and Nagar Haveli and Daman and Diu	0	0	0	0	0	0
8	Goa	461432	67536	378322	3281	51945	0
9	Gujarat	22358	21855	14583	2043	145016	0
10	Haryana	17295	17291	1146	1146	53610	48957
11	Himachal Pradesh	89666	89206	80178	80050	135763	135362
12	Jammu And Kashmir	146375	54	150742	5020	707345	6411
13	Jharkhand	82	67	42442	38700	70055	63340
14	Karnataka	216503	136846	146319	71210	161570	21650
15	Kerala	140082	140073	6254	6254	35145	35141
16	Ladakh	18156	0	46792	0	44278	181
17	Lakshadweep	0	0	0	0	0	0
18	Madhya Pradesh	912716	750193	826760	510589	116402	458
19	Maharashtra	2760752	2578004	12637776	12449837	5348653	5282093
20	Manipur	0	0	0	0	210	0
21	Meghalaya	11	11	3	0	0	0
22	Mizoram	0	0	0	0	9598	0
23	Nagaland	5544	0	0	0	0	0
24	Odisha	32626	31896	6139	6139	2122	1450
25	Puducherry	0	0	0	0	0	0
26	Punjab	176929	78914	208499	16283	272483	193
27	Rajasthan	238976	238568	35801	35299	128166	103932
28	Sikkim	1911	1907	843	843	0	0
29	Tamil Nadu	1	1	720	720	16338	16338
30	Telangana	0	0	6012	4560	3009	1255
31	Tripura	7136	6877	2677	2677	190	40
32	Uttar Pradesh	347176	150572	544039	324999	456298	328630
33	Uttarakhand	27337	25934	2065	1504	2573	2209
34	West Bengal	3624613	3322367	477281	358178	315425	121505
	Total	13974522	11491436	17927268	14492007	9452215	6222997

(As per NREGASoft)

States/UTs-wise details of the delay compensation payable and delay compensation paid under Mahatma Gandhi NREGS from 2020-21 to 2024-25.(In Rs.)

Sl. No.	States/UTs	2023-24		2024-25	
		Delay compensation payable	Delayed compensation Paid	Delay compensation payable	Delayed compensation Paid
1	Andaman and Nicobar	0	0	0	0
2	Andhra Pradesh	624	624	32	32
3	Arunachal Pradesh	362011	0	105502	0
4	Assam	575522	3114	62344	29185
5	Bihar	132532	34981	122358	53641
6	Chhattisgarh	97	97	7	0
7	Dadra and Nagar Haveli and Daman and Diu	0	0	0	0
8	Goa	263563	0	149242	0
9	Gujarat	1798	0	616	0
10	Haryana	80809	73019	53610	44208
11	Himachal Pradesh	233717	233596	23226	22159
12	Jammu And Kashmir	937498	201819	1128792	357687
13	Jharkhand	105922	105047	112678	112039
14	Karnataka	30267	6874	25609	8763
15	Kerala	8671	8555	80922	79527
16	Ladakh	15105	0	173	0
17	Lakshadweep	0	0	0	0
18	Madhya Pradesh	303524	7	68025	0
19	Maharashtra	1085230	183926	4890897	1814541
20	Manipur	219039	0	693591	0
21	Meghalaya	270	0	10	0
22	Mizoram	0	0	5579	0
23	Nagaland	0	0	99	0
24	Odisha	97928	96550	319	257
25	Puducherry	0	0	0	0
26	Punjab	396450	388	338150	0
27	Rajasthan	12635	3222	3967	0
28	Sikkim	0	0	105	0
29	Tamil Nadu	15	15	267	267
30	Telangana	417	134	209	112
31	Tripura	26	10	30	30
32	Uttar Pradesh	770631	717614	1214430	1114912
33	Uttarakhand	2415	0	1018	0
34	West Bengal	1201	0	0	0
	Total	5637917	1669592	9081807	3637360

(As per NREGASoft)

Annexure-IV

Annexure referred to in reply to part (d) of Rajya Sabha Unstarred Question No. 2377 dated 19.12.2025.

State/UT-wise number of Jobcard included and number of Jobcard deleted under Mahatma Gandhi NREGS from the financial years 2020-21 to 2024-25.											
Sl. No.	States/UTs	2020-21		2021-22		2022-23		2023-24		2024-25	
		No. of Jobcard deleted	No. of Jobcard included	No. of Jobcard deleted	No. of Jobcard included	No. of Jobcard deleted	No. of Jobcard included	No. of Jobcard deleted	No. of Jobcard included	No. of Jobcard deleted	No. of Jobcard included
1	Andhra Pradesh	3426	599015	185079	306594	2882724	194462	370326	271443	148478	312851
2	Arunachal Pradesh	6151	25738	9596	30951	8875	24736	12869	26745	15651	29200
3	Assam	96586	632012	76244	584021	157138	652147	282142	114642	576220	316338
4	Bihar	182407	2385607	1273514	2668027	5870225	1099870	2112092	1000169	981284	8073882
5	Chhattisgarh	170304	400812	139660	116761	264839	84719	294544	112761	399026	278219
6	Goa	8	907	11	530	21	645	24	369	53	441
7	Gujarat	131080	519313	40289	188843	146141	142085	338533	94251	53616	622668
8	Haryana	15413	174585	8531	73698	11028	38389	8834	69744	6237	103364
9	Himachal Pradesh	8000	87479	10351	87572	18119	35869	15543	36674	4559	46205
10	Jammu and Kashmir	94078	122785	37635	78390	38388	41100	73015	23502	30123	95742
11	Jharkhand	89427	1469967	228674	392043	954252	457800	324524	823815	176956	533061
12	Karnataka	7197	737197	41843	501722	203185	448664	96036	216248	27286	180488
13	Kerala	23773	270804	27340	222602	110722	110922	218752	84672	89300	92186
14	Ladakh	1336	1927	889	1034	1421	1008	897	652	452	789
15	Madhya Pradesh	1062861	1578165	1100109	636396	366349	537388	695278	486788	51890	588872
16	Maharashtra	48460	952951	28201	2197774	72863	454016	37625	707659	26449	597993
17	Manipur	11126	22242	4449	11513	3153	5806	5778	14623	6395	21704
18	Meghalaya	8119	32181	5449	24233	3832	22702	15375	23206	13181	42502
19	Mizoram	9896	15782	8580	8610	4149	7891	4902	7314	9988	11061
20	Nagaland	1136	11853	1797	10191	2528	10811	3759	7995	8999	22596
21	Odisha	313621	895680	793292	397130	2370031	352401	523622	340742	286009	880997
22	Punjab	14330	222876	65858	67912	340659	85269	69225	81560	20981	167969
23	Rajasthan	117660	1017378	129285	424459	634800	245390	393797	259829	55563	479493
24	Sikkim	784	3204	1343	1745	1409	1779	2133	2159	1969	1701
25	Tamil Nadu	126017	532951	155065	337432	315049	249091	653677	289063	633820	168580
26	Telangana	5282	349201	15976	133727	510683	64611	84744	105652	80166	84168
27	Tripura	8684	17387	5951	19332	5938	18757	20798	15578	8742	27075
28	Uttar Pradesh	201871	4213497	582074	1674445	4858064	756055	3315158	491733	91568	1510546
29	Uttarakhand	16508	115838	26004	30541	148098	24081	44229	27515	45150	31360
30	West Bengal	19374	1682297	27741	825225	2177536	213838	169691	1726	9026	4581
31	Andaman And Nicobar	1528	1241	448	222	143	446	70	616	308	428
32	Dadra and Nagar Haveli and Daman and Diu	0	126	0	6667	0	89	2	186	14	1184
33	Lakshadweep	1	13	8	112	18	76	52	165	37	36
34	Puducherry	245	3760	258	1556	4394	1284	606	4691	480	2043
	Total	2796689	19096771	5031544	12062010	22486774	6384197	10188652	5744487	3859976	15330323
